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been backed up by the Praja Socialist Party and the Communist Party of India?

SHRI B. N. DATAR: It did not receive that backing which the hon. Member has in mind. The backing was extremely poor.

SHRI M. VALIULLA: May I know the reaction of the Government?

SHRI B. N. DATAR: The reaction of the Government is against this claim.

SHRI FARIDUL HAQ ANSARI: May I know whether the hon. Minister has seen a printed poster containing a photograph of the incident on the 12th June, in which one man is being dragged on the road by about half a dozen policemen?

SHRI B. N. DATAR: I have not seen this particular poster, but it is very easy to manufacture such posters.

SHRI BHUPESH GUPTA: In view of the fact that almost all the States have been linguistically reorganised, when even the Nagas have been given a separate State, may I know why the question of the re-organisation of the present Punjab on a linguistic basis is not being taken up by the Government in view of the recent developments and having regard to their own policies?

SHRI B. N. DATAR: This question was considered in all its aspects when the States Reorganisation Bill was on the anvil. May I also point out, Sir, that no amendment was brought forward by any hon, member for dividing the present Punjab?

SHRI BHUPESH GUPTA: Is it not a fact that one of the reasons why no amendment came was that Government itself gave an assurance that after working out the regional formula for some years, it would take up the question of dividing the State? At that time, the Congress Party and the Government did not want to have this re-organisation. Why is that question not being considered now?

to Questions

SHRI B. N. DATAR: So far as the regional formula is concerned, it has been fully worked out, and meetings of both the Regional Committees are held.

*542. [The questioner (Shri P. Ramamurti) was absent. For answer, vide cols 2867-68 infra.]

*543. [Postponed to the 8th September, 1960.1

CENSUS OF CHINESE NATIONALS

*544. SHRI MAHESWAR NAIK: Will the Minister of Home Affairs be pleased to state:

- (a) whether the census of Chinese nationals residing in India has been completed;
 - (b) if so, what is their number;
- (c) what particular areas have been surveyed for this purpose; and
- (d) what is Government's policy in regard to the Chinese nationals who have overstayed in India?

THE MINISTER OF STATE IN THE MINISTRY or HOME AFFAIRS (SHRI B. N. DATAR): (a) Yes.

- (b) The number of registered Chinest nationals as on 1st August, 1960 was 12,373.
 - (c) All important cities and centres.
- (d) Suitable action is taken under the Foreigners Act, 1946.

SHRI MAHESWAR NAIK: May I know whether the industrial towns outside West Bengal have also been surveyed and, if so, what is the number of the Chinese population in those industrial towns?

SHRI B. N. DATAR: After West Bengal, Bombay has the largest numShri MAHESWAR NAIK: Has it come to the notice of the hon. Minister that the erstwhile Security Chief of Tibet, Mr. Thondup, has declared in India that the Chinese Communists have set up a gigantic spy ring inside India? Are Government aware of the fact that the Chinese in India are indulging in anti-Indian activities inside India? If so, what action is proposed to be taken in this regard?

SHRI B. N. DATAR: A piece of news has appeared, and Government is taking steps to see whether it is wellfounded or not.

Dr. A. N. BOSE: How many of the number counted in the census are Nationalist Chinese and how many belong to the Peoples' Democratic Republic?

MR. CHAIRMAN: Of these Chinese, how many are from mainland China and how many are from Taiwan? That is his question.

SHRI B. N. DATAR: About 3,000 odd are from Nationalist China and the rest from Republican China.

SHRI FARIDUL HAQ ANSARI: May I know whether the hon. Minister has seen a statement in the Calcutta Press that large numbers of these Chinese are concentrated in Calcutta and that they are responsible for anti-Indian propaganda, distribution of hand-bills, posters and other things that are circulated in Kalimpong?

SHRI B. N. DATAR: I have already said that Government have taken note of the piece of news which has appeared in the Press. Government would take necessary steps.

SHRI K. S. CHAVDA: May I know as to how many Chinese nationals have accepted Indian nationality?

SHRI B. N. DATAR: Two hundred and six Chinese nationals have till now become Indian citizens under article 5 of the Constitution, and a

few have applied under the Citizen-ship Act.

SHRI MAHESWAR NAIK: I want to know whether the Chinese nationals who are residing in India at the moment do not form part and parcel of the spying ring which Mr. Thondup has referred to in his statement?

MR. CHAIRMAN: That is a matter for investigation, he said.

Dr. A. N. BOSE: Have the people who have accepted Indian nationality been retaining their original Chinese nationality also? They ought to have renounced it.

SHRI B. N. D'ATAR: The hon. Member is aware of the provisions of the Citizenship Act. One cannot have two nationalities at the same time.

Shri BHUPESH GUPTA: May I know whether the hon. Minister is aware that some time back—I think towards the end of June, year before last—a long demonstration was held by the West Bengal Pradesh Congress Committee in the Wellington Square and that in that procession a large number of Chinese participated belonging to what they call the Kuomintang or Nationalist China?

(No reply)

SHRI AKBAR ALI KHAN: May I know how far there is co-operation between the Communist Party and the Chinese who are carrying on anti-Government propaganda?

(No reply)

RUINS OF KHEN KINGS AT KAMATAPUR

*545. SHRI ANSARUDDIN AHMAD: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether in his recent tour to North Bengal, the Minister of Scientific Research and Cultural Affairs visited the ruins of the capital of the Khen